

(2)
Date: 23.2.1989.

Mr. M.M. Sudame, for Mr. L.M. Nerlekar, for the applicant. Mr. S.K. Nair, Law Assistant from D.R.M.'s Office, Central Railway, Bombay is present on behalf of all the respondents.

By consent adjourned to 27th April 1989 for reply and further directions.

[Handwritten signature]

M.P. No 267/89
for condonation
of delay. Cat
Flag 'A' ~~Flag 'A'~~
3/4/89

27.4.89

The applicant has filed
M.P. no. 267/89 for condonation of
delay.

Respondents to file their reply
to the O.A. as well as to the
M.P. on 20.6.1989 before the
Registrar with a copy to the
applicant's advocate.

Applicant to supply a
copy of the M.P. 267/89 to
the respondents advocate
Mr. P.R. Bai within three
weeks from today.

Received reply to the application
from Respondents in OA/TA No. 80/88
by hand/post on..... 6/6/89

[Handwritten signature]
(M.Y. PRIOTKAR) (M.B. JUMDAR)
M(A) M(J)

Date 6/4/89... Receiving Clerk.